

lected and will be placed on the Table of the House.

(b) and (c). The question of foreign companies getting any preference does not arise. On the contrary, Government's policy is that future expansion in this industry should be by Indian owned companies only.

#### **IDLE INDUSTRIAL UNITS IN BIHAR AND WEST BENGAL**

**5702. SHRI BHOGENDRA JHA:** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) the total number of industrial undertakings lying idle in the whole of India and in Bihar and West Bengal in particular and the number of employees affected thereby; and

(b) the steps being taken to rehabilitate and reactive those industries ?

**THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :** (a) The total number of closed units in the country as reported by the State Governments (excluding Maharashtra, for which information is not available) was 306 in March, 1972, involving 71,300 workers excluding the number of workers in the States of Mysore, Maharashtra, J & K and Kerala, for which information is not available). These figures included 205 closed units in West Bengal, involving 26,270 workers and 22 in Bihar affecting 15,800 workers.

(b) The following steps are being taken in this regard :

- (i) Granting of loans and other reconstruction assistance by Central and State Governments, National Textile Corporation, Industrial Reconstruction Corporation of India and other Central and State financial Institutions to units which are otherwise economically viable,

(ii) Conciliation by State Labour Departments to help resolve industrial disputes,

(iii) Taking over of the management of Industrial units under the provisions of the Industries (Development & Regulation) Act, wherever justified by the merits of the case.

(iv) Persuading Managements of closed units to restart them by providing them with incentives and other assistance.

(v) Assisting units to tide over their raw material and other difficulties.

#### **PLANNING BOARDS IN STATES**

**5703. PROF. NARAIN CHAND PRASHAR:** Will the Minister of PLANNING be pleased to refer to the reply given to Unstarred Question No. 1046 on 22nd March 1972 regarding Planning Boards at State level and State whether these Boards include representatives from Zila Parishads and other local bodies?

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA):** The apex planning bodies of Andhra Pradesh and Rajasthan which are in the nature of advisory bodies, include representatives of Zila Parishads. The apex bodies of the other States, some of which are in the nature of planning boards do not include representatives of Zila Parishads and other local bodies.

#### **ANTI-NATIONAL ACTIVITY OF ORISSA RESEARCH PROJECT AT BHUBANESWAR**

**5704. SHRI CHINTAMANI PANIGRAHI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of and Organisation functioning in the name of Orissa Research Project at Bhubaneswar, which is sponsored by the universities of Heidelberg and Freiburg in West Germany;

(b) whether it had sought permission and had been given permission for this and if not, when and by whom;